

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

T.C.P.(IB)-167(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.04.2018

NAME OF THE PARTIES:

K.P. Mondal & Sons Ltd.
v/s.
Fourcess Engineering India Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

None present.

In the interest of justice, list this matter on 18.06.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)